

**2018**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**NOTIFICATION**

**No. 2365-RG**

**The 18<sup>th</sup> May, 2018**

In terms of the Hon'ble Court's Notification bearing no. 1655-RG dated 16.04.2018, it is hereby notified for general information that the following Officers in the WBJs are found eligible to sit for Limited Competitive Examination, 2018 in the process of **promotion to the Cadre of District Judge (Entry Level)**, provisionally, subject to the result of the cases pending before the Hon'ble Supreme Court of India in "Malik Mazhar Sultan" Case (Civil Appeal No.1867 of 2006) and "All India Judges' Association" Case (WP (C) no. 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

SL. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Bipasha Mondal (Das)	Dy.A.G.O.T., Government of West Bengal
2.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad
3.	Shri Rajes Guha Ray	CJ(SD), Ghatal, Paschim Medinipur
4.	Shri Rajesh Tamang	ADJ, FTC-1, Malda
5.	Shri Asis Kumar Mukherjee	ADJ, FTC-4, Diamond Harbour, South 24 Parganas
6.	Smt. Modhumita Basu	ADJ, FTC-4, Krishnagar, Nadia
7.	Shri Satya Arnab Ghosal	ADJ, FTC- 1, Howrah
8.	Smt. Moon Chakraborty	CJ(SD), Berhampore, Murshidabad
9.	Shri Sanjay Kumar Sharma	ADJ, FTC-1, Lalbagh, Murshidabad
10.	Shri Hemanta Sinha	ADJ, FTC-1, Islampore, Uttar Dinajpur
11.	Smt. Mukulika Sinha	Previously posted as CJ(SD), Purulia, now posted as CJ(SD), 2 <sup>nd</sup> Court, Sadar, Malda
12.	Shri Rohan Sinha	ADJ, FTC-2, Alipore, South 24 Parganas
13.	Smt. Dipa Shyam Ray	CJ(SD), 1 <sup>st</sup> Court, Asansol, Burdwan
14.	Shri Debasis Chowdhury	CJ(SD), Diamond Harbour, South 24 Parganas
15.	Smt. Melissa Gurung	ADJ, FTC-4, Alipore, South 24 Parganas
16.	Shri Sandip Karmakar	CJM, Barasat, North 24 Parganas, U.O.T. as CJ(SD), Dinhata, Coochbehar
17.	Shri Jai Prakash Singh	Secretary, DLSA, Burdwan
18.	Shri Prasanta Mukhopadhyay	ADJ, FTC, Serampore, Hooghly
19.	Smt. Dipali Shrivastwa (Sinha)	ADJ, FTC-1, Paschim Medinipur
20.	Smt. Sanghamitra Podder	ACJM, Ranaghat, Nadia
21.	Shri Arup Roy	CJM, Krishnagar, Nadia, U.O.T. as CJ(SD), Islampore, Uttar Dinajpur
22.	Shri Sanjay Choudhury	CJ(SD), Tehatta, Nadia
23.	Shri Abhijit Ghosh	ACJM, Alipore, South 24 parganas
24.	Smt. Moumita Bhattacharya	ADJ, FTC-2, Bichar Bhawan, Calcutta
25.	Shri Dinanath Prasad	ADJ, FTC-1, Tamluk, Purba Medinipur
26.	Shri Haradhan Mukhopadhyay	ADJ, FTC-2, Contai, Purba Medinipur
27.	Shri Nirupam Kar	CJM, Tamluk, Purba Medinipur
28.	Smt. Suparna Bandyopadhyay	Secretary, DLSA, Purba Medinipur U.O.T. as CJM, Balurghat, Dakshin Dinajpur
29.	Shri Karim-Ur-Reza	Senior Municipal Magistrate, Calcutta U.O.T. as Secretary, DLSA, Uttar Dinajpur
30.	Shri Krishna Murari Prasad Gupta	ACJM, Islampur, Uttar Dinajpur U.O.T. as CJ(SD), Serampore, Hooghly
31.	Shri Abhiram Barman	ADJ, FTC-2, Raiganj, Uttar Dinajpur U.O.T. as ADJ, FTC, Chandernagore, Hooghly
32.	Shri Debanjan Ghosh	Deputy Registrar, West Bengal Human Right Commission
33.	Shri Ajayendra Nath Bhattacharya	ADJ, FTC-2, Sealdah, South 24 Parganas
34.	Shri Soumendra Nath Roy	Secretary, DLSA, Balurghat, Dakshin Dinajpur
35.	Shri Deepto Ghosh	ADJ, FTC-1, Burdwan
36.	Shri Sandip Chakrabarti	ACJM, Asansol, Burdwan
37.	Shri Anjan Kumar Sengupta	ADJ, FTC-2, Burdwan
38.	Shri Gurudas Biswas	Competent Authority Metro Railway, Kolkata
39.	Shri Arindam Chattopadhyay	ACJM, Basirhat, North 24 Parganans U.O.T. as Secretary, DLSA, Coochbehar
40.	Shri Sourav Bhattacharya	Joint Registrar (Judicial), High Court, O.S. Calcutta
41.	Shri Manoj Kumar Prasad	Chief Judicial Magistrate, Malda
42.	Shri Sanjoy Ranjan Paul	ADJ, FTC-2, Diamond Harbour, South 24-Parganas

**By order**

**Sd/-**

**Registrar General-cum-  
Secretary, Selection Board**